## Health surveillance studies under the Mines Act, 1952

1158. DR. R. LAKSHMANAN: Will the Minister of MINES be pleased to state:

- (a) whether National Institute of Miners' Health undertook health surveillance studies for occupational diseases and hazard monitoring of workplace, as required under Mines Act, 1952;
  - (b) if so, the details of studies undertaken during the last three years; and
  - (c) the details of recommendations made, if any?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI VISHNU DEO SAI): (a) and (b) Yes, Sir. National Institute of Miners' Health conducted studies in 103 mines during the last three years as per details provided below:-

Year	Health Surveillance Studies	Hazard Monitoring studies
2012-13	10	23
2013-14	18	21
2014-15	07	24

No. of mines studied

- (c) The recommendations of the studies have been made available to respective Mine Managers for appropriate action. The key recommendations *inter alia* include:
  - Notification of Diseases like Pneumoconiosis and Noise Induced Hearing Loss (NIHL) to the enforcement agency, namely, Directorate General of Mines Safety (DGMS).
  - Repeat medical examination of suspected cases.
  - Rehabilitation of workers suffering from Pneumoconiosis and NIHL.
  - Examination by specialists of the workers suffering from diabetes, hypertension and lung function impairment etc.
  - Installation of dust suppression measures and promotion of usage of personal protective equipments.
  - Installation of permanent mobile lighting arrangements as per the norms prescribed by the DGMS.